

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.91 in CIVIL APPEAL NO. 2335 OF 2006

OSWAL WOOLLEN MILLS LTD.

Appellant (s)

VERSUS

PUNJAB STATE ELECTRICITY BOARD & ANR.

Respondent(s)

(For clarification of the Judgment dated 28.04.2006 and office report)

Date: 24/09/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr. Neeraj Kumar Jain,Adv.
 Mr. Bharat Singh,Adv.
 Mr. Sanjay Singh,Adv.
 Mr. Sandeep Chaturvedi,Adv.
 Mr. Ugra Shankar Prasad,Adv.

For Respondent(s) Ms. Ruchi Kohli,Adv.
 Mr. Rajiv Nanda,Adv.
 Mrs. Ruchi Gour Narula,Adv.

UPON hearing counsel the Court made the following
ORDER

The matter is adjourned by two weeks in view of the letter circulated.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER